

Annexure 2
Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

PUNJ LLOYD LIMITED- (IN LIQUIDATION)
Liquidation Commencement date : May 27, 2022
List of Unsecured Financial Creditors

S.No	Category of Stakeholder	Details of claims received		Details of claims admitted			Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
		Date of receipt	Amount	Amount of claim admitted	Nature of claim admitted	Amount covered by guarantee					
1	SHI Singapore	25-Jun-22	2,25,65,80,452	2,17,56,56,033	Corporate Guarantee	-	-	-	8,09,23,510		
2	Great Eastern General Insurance	24-Jun-22	1,21,56,47,976	1,21,56,47,976	Corporate Guarantee	-	0.71%	-	-		
3	L&T Finance Limited	20-Jun-22	16,86,20,189	16,86,20,189	Corporate Guarantee	-	0.19%	-	-		
4	HDFC Bank Limited	24-Jun-22	41,73,12,175	41,73,12,175	Corporate Guarantee	-	0.24%	-	-		
5	UCCO Bank, Singapore	16-Jun-22	27,37,68,151	27,30,11,862	Corporate Guarantee	-	0.10%	-	-		
6	Indian Bank, Singapore	22-Jun-22	1,09,64,05,766.35	1,09,64,05,766.35	Corporate Guarantee	-	0.64%	-	-		
7	Export-Import bank of India	26-Jun-22	96,33,02,471.86	96,33,02,471.86	Corporate Guarantee	-	0.50%	-	-		
			6,39,18,27,181	6,31,01,47,373					8,09,23,510		